

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No.612
IB-737/PB/2018

CA/1267/2019, IA/5638/2020, IA/1014/2021, IA/2500/2021,
IA/2111/2022 & IA/6214/2022

IN THE MATTER OF:

M/s. Twenty First Century Wire Rods Ltd.

...PETITIONER

Section

U/s 7 of IBC, 2016

Order delivered on 30.04.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Financial Creditor :

For the Respondent/Corporate Debtor :

ORDER

Re-notified to **15.05.2024**.

Sd/-
(Court Officer)